

**HIGH COURT OF SIKKIM  
GANGTOK**

No: 21/HCS

Dated: 26/10/2015

**NOTIFICATION**

In supersession of Notification No. 37/HCS/COMP dated 02.03.2015, Hon'ble Chairman, Steering Committee, E-Courts Project, High Court of Sikkim has been pleased to nominate the following Nodal Officers of four District & Sessions Courts of Sikkim for effective implementation of Phase I & II of E-Courts Mission Mode Project. The Nodal Officers will follow up, monitor and submit the progress report on implementation of modules of Phase I & II of the project on monthly basis to the CPC and assist the CPC in resolving all issues in implementing the same.

Name of Nodal Officers and Jurisdiction are as follows:-

1. System Officer, District & Sessions Court East at Gangtok as Nodal Officer for District & Sessions Court, East at Gangtok and Courts falling under its Jurisdiction.
2. System Officer, District & Sessions Court South at Namchi as Nodal Officer for District & Sessions Court, South at Namchi and Courts falling under its Jurisdiction.
3. System Officer, District & Sessions Court West at Gyalshing as Nodal Officer for District & Sessions Court, West at Gyalshing and Courts falling under its Jurisdiction.
4. System Officer, District & Sessions Court North at Mangan as Nodal Officer for District & Sessions Court, North at Mangan and Courts falling under its Jurisdiction.

In absence of System Officer, the System Administrators of respective courts shall take over charge of Nodal Officers.

By Order,

Sd/-  
(N. G. Sherpa)  
Registrar/CPC

Memo No: 5849 - 64142  
Dated:  
Copy to: 26/10/15

1. District & Sessions Judge (East) at Gangtok,
2. District & Sessions Judge (South) at Namchi,
3. District & Sessions Judge (West) at Gyalshing,
4. District & Sessions Judge (North) at Mangan,
5. Mr. Ashok T. Ukrani, Member (Judicial), E-Committee, Supreme Court of India,
6. Mr. A Ramesh Babu, Member (Management & HR), E-Committee, Supreme Court of India
7. Joint Registrar-cum-PPS to Hon'ble the Chief Justice of Sikkim,
8. Deputy Registrar-cum-P.S to Hon'ble Judge and Chairman, Steering Committee, High Court of Sikkim,
9. P. S to Hon'ble Judge, High Court of Sikkim,
10. Sr. System Officer, High Court of Sikkim,
11. P.A to Registrar General and Member, Steering Committee, High Court of Sikkim,
12. P.A to Registrar/ CPC, High Court of Sikkim,
13. System Officer, District & Sessions Court (South) at Namchi,
14. System Officer, District & Sessions Court (North) at Mangan
15. System Administrator, District & Sessions Court (East) at Gangtok
16. System Administrator, District & Sessions Court (South) at Mangan
17. File &
18. Guard File

*N.G.Sherpa*  
(N.G.Sherpa)  
Registrar/C P C